

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-103**  
IB-2354/ND/2019  
New IA/384/2023

**IN THE MATTER OF:**

Noble Cooperative Bank Ltd.

**Vs.**

Jarvis Infratech Pvt. Ltd.

**....Applicant**

**.....Respondent**

**SECTION**

U/s 7 IBC Liq

**Order delivered on 19.01.2023**

**CORAM:**

**SHRI P.S.N PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

No one is present at the time of hearing of the matter. Let this matter be posted on **03.02.2023**.

Sd/-

**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

Sd/-

**(SHRI P.S.N PRASAD)**  
**MEMBER (J)**